

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST OF REGISTRAR

COURT NO. 3

Central Zonal Bench

SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 31st January, 2017

TIME:10.30 hrs. to 13.15 hrs.

LEARNED REGISTRAR, MR SANJAY SHUKLA

S.No	Case No	Parties	Counsel for parties	Remarks
FOR COMPLITION OF PLEADINGS				
1.	Original Application No. 11/2017(CZ) (M.A.No.69/17)	Justice Ramesh S. Garg Vs State of M.P. & 3 Ors.	Mr. Ajay Shakar Ukas, Adv. Mr. Ravi Kant Patidar, Adv.	
2.	Appeal No. 06/2017(CZ) (M.A.No.63/17)	Vikas Enterprises Vs M.P. PCB & Anr.	Mr. Om Shankar Shrivastava, Adv.	

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